From: **Krishnan** < <u>krishnanv17@gmail.com</u>>

Date: Jan 31, 2016 4:35:21 PM

Subject: Amendment of Broadband Definition

To: <u>kapilhanda@trai.gov.in</u>

Dear Sir,

I am writing you this mail in reference to your **Press release**: 04/2016 regarding amendment of minimum Broadband speed.

It is seen that you are keeping 512Kbps as a minimum bandwidth across all plans post, but i would like to differ with you on this.

Even a youtube video requires a minimum of 2mbps connection to stream without any buffering. A 512Kbps connection would be inefficient to handle even a basic streaming, forget about Video chats.

Considering the age where the windows update files itself are higher in size and if its a 512kbps connection, then it will not serve the purpose at all. When the world is actually moving towards super fast internet connection, If we stick to 512 Kbps as minimum bandwidth, It wont be justified at all.

Hence, my kind request would be to you is to reconsider minimum of 2mbps -3mbps as a standard bandwidth across all plans.

Hope to see a change soon.

Regards

Krishnan